

and the farmers have been benefitted under the Scheme.

#### Funds for developing New Bombay

9294. DR. SUBRAMANIAM SWAMY : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether it is a fact that in the interest of Bombay, which is very congested, it is essential to develop New Bombay ;

(b) whether it is also a fact that Government have agreed to set up the New Nhava-Sheva Port ;

(c) whether Government are aware that many new industries are being set up in the surrounding areas ;

(d) whether it is a fact that the Railways have approved the project of linking Munkhurd with New Bombay ;

(e) whether Government of Maharashtra had come forward to finance this project as the Railways had not allotted sufficient funds ;

(f) if so, whether his Ministry objected to this ; and

(g) if so, the reasons thereof ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) Yes.

(b) Yes.

(c) Yes.

(d) Yes.

(e) The State Govt. has offered an interest free advance of Rs. 3 crores to the Railway Ministry to be returned as and when adequate funds are provide by the Planning Commission for undertaking the work.

(f) No.

(g) Does not arise.

#### Import of Edible Oil

9295. SHRIMATI USHA PRAKASH CHOUDHARI : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the quantity of edible oil imported and expenditure on this import ; and

(b) when the imported oil including coconut oil will be supplied to cosumers in the market and the price of various types of edible oils ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. M. S. SANJEEVI RAO) : (a) The import of edible oils was canalised through State Trading Corporation of India during December, 1978. Since then the import of edible oils on Govt. account has been as follows :

| Oil year<br>(Nov.-Oct) | Quantity imported<br>(in lakh tonnes) | Value<br>(Rs.<br>in crores) |
|------------------------|---------------------------------------|-----------------------------|
| 1978-79                | 8.21                                  | 479.83                      |
| 1979-80                | 11.49                                 | 617.18                      |
| 1980-81                | 10.74                                 | 516.00                      |
| 1981-82                | 9.98                                  | 449.69                      |
| 1982-83                | 11.50                                 | 524.46                      |
| 1983-84                | 3.99                                  | 285.00                      |
| (upto March, 1984)     |                                       | (Provisional)               |

(b) The imported oils are not sold in the open market. The Central Government allocates these oils to the State Governments Union Territories for issue to household ration card holders through fair price shops, to vanaspati industry for manufacture of vanaspati and to Ganesh Flour Mills to Market the same in small packs. This operation is undergoing since the oil year 1978-79. So far Soyabean oil, Neutralised palm oil, palm oil, palmolein and rapeseed oil were being imported. A consignment of 9000 tonnes of coconut oil has also been imported during April, 1984. The coconut oil will be marketed alongwith other imported edible oils in 1 kg packs through Ganesh Flour Mills from April, 1984 in Bombay, Madras, Hyderabad, Banglore, Goa and Delhi.

The release price of all edible oils except coconut oil is Rs. 7000/- per tonne if delivered in bulk and Rs. 8500/- per tonne, if delivered in tins for issue through Public Distribution System. The State Governments/ Union Territories are allowed to add to it handling cost, freight, local taxes and